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Doon food safety dept issues notices to restaurants, online food delivery cos, asks them to ensure their personnel aren't delivering drugs

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Dehradun: Officials of the district Food and Drug Administration (FDA) in Dehradun have issued notices to several hotels, restaurants, dhabas and tiffin suppliers as well as online food delivery companies to ensure that their delivery personnel are not involved in supply of narcotic substances like charas, smack and ganja to students. The notices which were dispatched on January 25, also added that online food delivery chains must get their delivery partners registered with Food Safety and Standards Authority of India (FSSAI) so that "immediate action can be taken against them if they were found indulging in delivery of any banned substance."

Yogendra Pandey, district food safety officer, told TOI that the notices were issued after the department received complaints that food delivery personnel were also acting as couriers for materials including alcohol, cigarettes, charas, smack, ganja etc, thereby making access of intoxicants easier for students. The notice sent by the department goes on to add that if any of the delivery personnel are found supplying narcotic substances, the respective company's licence will be cancelled and suitable action taken under the Food Safety and Standards Act, 2006.

"As per our intelligence inputs, the people who are delivering food are helping students get easy access to narcotics. This is being done at the behest of the drug cartel in the state which is using food delivery personnel to carry out its nefarious activities," Pandey alleged.